

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.09.2026

ORDER NO. 121 of 2026

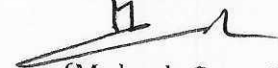
Hon'ble Officiating President is pleased to partially modify the roster order no 73 (revised) of 2026 for **CESTAT, Chennai** on **25.09.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 25.09.2026	Mr. P. Dinesha, Hon'ble Member (Judicial)	Single Member Bench matters
	Mr. M. Ajit Kumar, Hon'ble Member (Technical)	

Note:

1. On 25.09.2026, All Division Bench matters will be taken up by Mr. Vasa Sheshagiri Rao, Hon'ble Member (Judicial) and Mr. Ajayan T. V., Hon'ble Member (Judicial).
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, Chennai, P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association, Chennai /O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar